

## Annexure - 3

Name of the corporate debtor: Marmagoa Steel Limited; Date of commencement of liquidation: 16.02.2021 ; List of stakeholders as on: 30.09.2022

## List of operational creditors (workman)

SN	Name of Union	Details of Claim Received		Details of Claims Admitted				Amount of contingent claims	Amount of any mutual dues, that may be set off.	Amount of claims rejected	Amount of claims under verification	Remarks, if any
		Date of Receipt	Amount Claimed	Total amount of Claim Admitted	Amount of claim for the period of twenty four months preceding the liquidation commencement date	Nature of Claim	% share in total amount of claims admitted					
1	Goa Engineering Workers Union	22-Mar-21	19,00,80,873	15,49,49,594	4,47,08,219	Gratuity, retrenchment compensation, unpaid wages	98%	-	-	3,51,31,279	-	The claims of the 134 Workman has been admitted. However, we have rejected the Leaves Wages placing reliance on a legal opinion and Provident Fund amount. The Provident fund is been admitted by the PF department.
2	Marmagoa Steel Employees Union	22-Mar-21	2,02,67,140	-	0	Monthly salary from Jun 2013 to Jan 2021	0%	-	-	2,02,67,140	-	The claim amount is rejected as the workman filing claim under this union are already considered in Goa Engineering Workers Union.
3	Non-Unionised	28-Aug-21	57,91,594	39,53,430	12,95,160	Gratuity and Compensation	2%	-	-	13,37,048.00	5,01,116	We have written to them seeking further information for Proof of the claim.
<b>Total</b>		3	<b>21,61,39,607</b>	<b>15,89,03,024</b>	<b>4,60,03,379</b>		<b>100%</b>	-	-	<b>5,67,35,467</b>	<b>5,01,116</b>	